

(d) The size of the Commissioner's establishment is commensurate with the duties he has to discharge.

INSTITUTIONAL FINANCES FOR INVESTMENTS IN U.P.

2788. SHRIMATI SUSHILA ROHATGI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the quantum of institutional finances sanctioned by the Industrial Development Bank, State Finance Corporation, Agricultural Finance Corporation, Industrial Finance Corporation and Life Insurance Corporation to the Uttar Pradesh Government for investment has been inadequate ;

(b) whether the Uttar Pradesh Government have demanded more assistance and was denied its share ; and

(c) if so, how the Government contemplate to increase this quantum ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (c). None of the institutions referred to in the question, except the Life Insurance Corporation, provide financial assistance to a State Government for investment. Information relating to the Life Insurance Corporation is being collected and will be laid on the Table of the House.

FOREIGN ASSISTANCE SINCE INDEPENDENCE

2789. SHRI K. M. KOUSHIK : Will the Minister of FINANCE be pleased to state :

(a) the amount of assistance (in Rupees) given by various countries to India since the Independence ; and

(b) the outstandings thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). Two statements are laid on the Table of the House. [Placed in Library See No. LT-1625/68].

INSPECTORS IN CENTRAL EXCISE CUSTOMS COLLECTORATE, ALLAHABAD

2790. SHRI RAMJI RAM : Will the Minister of FINANCE be pleased to state :

(a) how many leave reserve posts of Inspectors in the Central Excise and Customs Collectorate, Allahabad were sanctioned into permanent ones by his Ministry in the years 1956 and 1961 ;
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(b) how many of such sanctioned permanent posts were reserved for Scheduled Castes candidates ;

(c) whether it is a fact that non-Scheduled Castes candidates were confirmed against these reserved posts ; and

(d) if so, the reasons for ignoring eligible Scheduled Castes candidates for confirmation against permanent posts reserved for them ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) to (d). The information is being collected and will be laid on the Table of the House as early as possible.

MAHATMA GANDHI'S STATUE AT INDIA GATE, NEW DELHI

2792. SHRI K. P. SINGH DEO : Will the Minister of WORKS, HOUSING AND SUPPLY be Pleased to state :

(a) whether it is a fact that it is proposed to put up a statue of Mahatma Gandhi at India Gate, New Delhi ;

(b) if so, whether Government have set up any committee for the purpose ; and

(c) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SHRI IQBAL SINGH) :

(a) Yes.

(b) Yes.

(c) The Committee consists of the following :

1. Engineer-in-Chief, CPWD
Chairman
2. Chief Architect, CPWD
Member
3. Shri Brij Krishan Chandiwala
Member
4. Shri D. K. Gupta, Secretary
Rajghat Samadhi Committee
Member
5. Shri H. Rahman, Senior
Architect, C.P.W.D.
Secretary Member

The work of the Committee will be :—

(i) to get in touch with some of the eminent sculptors in the country and to have an idea of the dimensions and cost of the proposed statue ;

(ii) to prepare the terms and conditions of a competition for this